

PENDENCY/ARREARS OF MAIN CASES IN THE STATE OF MANIPUR FOR THE MONTH OF JANUARY, 2016

HIGH COURT OF MANIPUR

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	3179	136	3315	102	5	107	86	2	88	3195	139	3334	0.50	2.21	0.57	12	1	13	298	31	329

SUBORDINATE COURTS OF MANIPUR

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	3532	3353	6885	313	126	439	168	97	265	3677	3382	7059	4.11	0.86	2.53	12	6	18	680	529	1209